

[Sh. Suresh Kurup]  
Government of India Act which was forced  
upon this country by the colonialists.

As you know, the pleasure doctrine is  
imported into this country from England. The  
pleasure doctrine says:—

"An employee of the British crown holds  
his office at the pleasure of the Queen or  
the King of England."

Here the words "Queen and King" are re-  
moved and the words "President and Govern-  
nor" are inserted. That is all.

I would like to draw the attention of the  
hon. Minister and of all the responsible au-  
thorities to the fact that even at the time of  
freedom movement, when this 1935 Act was  
imposed upon us, the Indian National Con-  
gress have vehemently opposed the  
Clauses of this 1935 Act.

MR. CHAIRMAN: You can continue  
your speech next time. Mr. Jai Prakash  
Agarwal to introduce the Bill.

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17.58 hrs.

CONSTITUTION (AMENDMENT) BILL  
(Amendment of Article 16)

[English]

JAI PRAKASH AGARWAL (Chandni  
Chowk): Sir, I beg to move for leave to  
introduce a Bill further to amend the  
Constitution of India.

MR CHAIRMAN: The question is:

"That leave be granted to introduce a  
Bill further to amend the Constitution of  
India

*The motion was adopted*

SHRI JAI PRAKASH AGARWAL: Sir, I  
introduce the Bill.

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15.59 hrs.

STATEMENT GIVING ADDITIONAL IN-  
FORMATION IN CONNECTION WITH S.Q.  
NO. 198 DATED 9TH 1988 RE: TAPPING  
OF TELEPHONES

[English]

MR. CHAIRMAN: Now, Shri Bir Ba-  
hadur Singh to make a statement.

THE MINISTER OF COMMUNICA-  
TIONS (SHRI BIR BAHADUR SINGH): Sir,  
in connection with Starred Question No.  
198, dated 9th August, regarding tapping of  
telephones, I had placed a list on the Table  
of the House on 9th August itself.

Some more information regarding a few  
telephone numbers have come to my notice  
which I am laying on the Table of the House.  
[Placed in Library. See No. LT 6398/88]

MR. CHAIRMAN: The House stands  
adjourned to meet again at Eleven of the  
Clock on Tuesday, the 16th August, 1988.

18.00 hrs.

*The Lok Sabha then adjourned till Eleven  
of the Clock on Tuesday, August 16, 1988/  
Shravana 25, 1910 (Saka)*